

(14)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CIRCUIT Sittings AT NAGPUR.

Tr. Application No. 234/87

Shri Asanand P. Sharma,
Department of Explosives,
Old High Court Building,
Nagpur.

.. Applicant

V/s.

Union of India & three others.

Coram: Hon'ble Vice-Chairman, Shri P.S.Shah,
Hon'ble Member(A), Shri P.S.Chaudhuri.

ORAL JUDGMENT:-

Dated: 17.7.1989

(PER: Shri P.S.Shah, Vice-Chairman)

None present for the applicant. Mr.Sudame(for Mr.Aney) states that the applicant has taken away the brief and therefore, he is not appearing in this matter. Though the applicant is absent he has sent a letter to the Tribunal dated 17.4.1989, where he states that he does not wish to pursue the matter. The application is disposed of for non-prosecution, with no order as to costs.



(P.S.Chaudhuri)
Member(A)

14/

(P.S.Shah)
Vice-Chairman